

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF TRADE AND TAXES
(POLICY BRANCH)
VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI-110 002

No.F.6(48)/Policy-I/VAT/2007/611

Dated: 07.12.2007

CIRCULAR NO. 12 OF 2007-08

Tax Information Exchange System (TINXSYS) has been set up in the department, which is Centralized solution to facilitate information between Commercial Tax Departments of all the States. It is having the details of all the dealers of all the States and of the Central Forms issued to the dealers.

2. Therefore, all the Central Forms pertaining to interstate transactions can be verified through this system. Henceforth, all the Assessing Authorities are required to verify statutory Central Forms received from other States along with DVAT 51 through TINXSYS system for which access has been given to all the Zonal Deputy Commissioners.

3. However, in case the details of such forms are not available on TINXSYS, only then the forms may be got verified from the concerned issuing authority. Validity of Registration (TIN) of all the dealers is also available on the TINXSYS.

4. The forms received from Commercial Tax Departments of other States for verification would be verified by the Value Added Tax Officer (HQ) Centralized Forms Cell (CFC) from the computer system, instead of by the Assessing Authorities of the different wards and report will be sent by the Value Added Tax Officer (HQ) (CFC) straight to the concerned Assessing Authorities of the States.

5. This issues with the approval of Commissioner, Value Added Tax.

(G.D. Grover)
Value Added Tax Officer (Policy)

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Copy for information and necessary action to:-

1. P.S. to Commissioner, Value Added Tax.
2. All Additional Commissioners.
3. All Zonal Joint / Deputy Commissioners.
4. Joint Commissioner (TPS/Systems)
5. Dy. Commissioner (CRC/CFC/PR/Enforcement).

6. All VATOs/AVATOs/VATIs of all Operational Wards.
7. All VATOs/AVATOs, Front Office/CRC/CFC/PR branch/TPS/Legal Service Cell.
8. Manager (EDP), Department of Trade and Taxes.
9. President, Value Added Tax/Sales Tax Bar Association.
10. Assistant Director (R&S), R&S Branch, Department of Trade and Taxes.
11. Guard File.

(G.D. Grover)
Value Added Tax Officer (Policy)